



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Oct/202122/7

DATED: 16/11/2021

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Oct/202122/7 dated 16/11/2021 of Norms Committee - I for the year 2021-22 was held on 16/11/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri B. C. Nayak, D.O.	DHI
2	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
3	Shri V. C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00211368AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 02.11.2021 and through email on 15.11.2021. However, no comments have yet been received. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	2 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00206323AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 08.11.2021 and through email on 15.11.2021. However, no comments have yet been received. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	3 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021

HQ File Number	HQRNORM APPLY 00206630AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 08.11.2021 and through email on 15.11.2021. However, no comments have yet been received. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	4 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000414AM17
RA File Number	039504000292 AM17
Licence No and Date	0310807493/31/08/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 05.11.2021 and through email on 15.11.2021. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	5 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000114AM18
RA File Number	039404000636 AM17
Licence No and Date	0310808413/17/10/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on	

05.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	6 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000605AM19
RA File Number	039404000761 AM19
Licence No and Date	0310825380/04/12/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	7 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	KUVAWALA CORE DRILL EQPT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000639AM19
RA File Number	039404000864 AM19
Licence No and Date	0310826376/15/01/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	8 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	FERRUM EXTREME ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000187AM20
RA File Number	052304000265 AM20
Licence No and Date	0510412040/07/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to Consultant (Tech-3) on 08.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	9 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000189AM20
RA File Number	039504000681 AM20
Licence No and Date	0310832116/10/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 14.09.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	10 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021

HQ File Number	018005000190AM20
RA File Number	039504000655 AM20
Licence No and Date	0310832159/11/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 14.09.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	11 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000263AM20
RA File Number	039504000907 AM20
Licence No and Date	0310833550/19/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to DHI on 25.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	12 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000384AM21
RA File Number	042404000002 AM21
Licence No and Date	0410166662/08/04/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was forwarded to MSME on	

14.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	13 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21
Licence No and Date	0310837100/09/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 14.09.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	14 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000539AM21
RA File Number	052304000096 AM21
Licence No and Date	0510414734/27/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 25.10.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	15 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000659AM21
RA File Number	052304000214 AM21
Licence No and Date	0510415447/08/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 22.09.2021& 20.10.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	16 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 22.09.2021 & 20.10.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	17 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021

HQ File Number	018005000669AM21
RA File Number	052304000235 AM21
Licence No and Date	0510415521/16/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 25.10.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	18 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000695AM21
RA File Number	039404000555 AM21
Licence No and Date	0310839311/04/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 02.03.2021, 26.08.2021 & through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	19 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	018005000696AM21
RA File Number	052304000261 AM21
Licence No and Date	0510415736/04/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO	

Portal on 25.10.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	20 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00056988AM21
RA File Number	09AA04003678 AM21
Licence No and Date	0911000146/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	21 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00057007AM21
RA File Number	09AA04003679 AM21
Licence No and Date	0911000147/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	22 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00057016AM21
RA File Number	09AA04003681 AM21
Licence No and Date	0911000148/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	23 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00057174AM21
RA File Number	09AA04003653 AM21
Licence No and Date	0911000152/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	24 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021

HQ File Number	HQRNORM APPLY 00056924AM21
RA File Number	09AA04003657 AM21
Licence No and Date	0911000143/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	25 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00056976AM21
RA File Number	09AA04003660 AM21
Licence No and Date	0911000144/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	26 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00058405AM21
RA File Number	09AA04003593 AM21
Licence No and Date	0911000162/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 &	

17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments.

The case stands deferred.

Case No.	27 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00058101AM21
RA File Number	09AA04003624 AM21
Licence No and Date	0911000164/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	28 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00058106AM21
RA File Number	09AA04003630 AM21
Licence No and Date	0911000163/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	29 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00058126AM21
RA File Number	09AA04003598 AM21
Licence No and Date	0911000159/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	30 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00058199AM21
RA File Number	09AA04003638 AM21
Licence No and Date	0911000160/08/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	31 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021

HQ File Number	HQRNORM APPLY 00059768AM21
RA File Number	09AA04003684 AM21
Licence No and Date	0911000168/11/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	32 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00060350AM21
RA File Number	09AA04003649 AM21
Licence No and Date	0911000172/12/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	33 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00067291AM21
RA File Number	09AA04003682 AM21
Licence No and Date	0911000224/21/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments.

The case stands deferred.

Case No.	34 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00067296AM21
RA File Number	09AA04003680 AM21
Licence No and Date	0911000149/21/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	35 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00068333AM21
RA File Number	05AA04024171 AM21
Licence No and Date	0511000930/22/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 22.06.2021, 14.10.2021 & through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	36 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00072661AM21
RA File Number	09AA04004105 AM21
Licence No and Date	0911000257/29/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 14.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	37 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00080035AM21
RA File Number	09AA04004457 AM21
Licence No and Date	0911000321/09/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 14.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	38 / NC/1/MEET/Oct/202122/7
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00079970AM21
RA File Number	09AA04004458 AM21
Licence No and Date	0911000319/09/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.06.2021 & 14.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	39 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00082443AM21
RA File Number	05AA04029272 AM21
Licence No and Date	0511001201/12/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 22.06.2021 & 14.10.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	40 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00087856AM21
RA File Number	07AA04008295 AM21

Licence No and Date	0711000526/19/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 28.07.2021 & 14.10.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	41 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00098145AM21
RA File Number	05AA04036042 AM21
Licence No and Date	0511001561/05/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 22.06.2021 & 18.10.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	42 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00101601AM21
RA File Number	04AA04007262 AM21
Licence No and Date	0411000416/11/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.	

The case stands deferred.

Case No.	43 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00027823AM22
RA File Number	03AA04033556 AM21
Licence No and Date	0311003351/27/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 20.10.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	44 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00111189AM22
RA File Number	31AA04006976 AM22
Licence No and Date	3111000394/10/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 20.09.2021 & 09.11.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	45 / NC/1/MEET/Oct/202122/7
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Case Status	Case Approved																		
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED																		
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021																		
HQ File Number	HQRNORM APPLY 00125819AM22																		
RA File Number	03AA04028515 AM22																		
Licence No and Date	0311004963/27/06/2021																		
Norms Committee Decision:																			
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:																			
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Quantity</th><th>Sl. No.</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr><tr><td rowspan="2">87089900</td><td rowspan="2">Parts And Accessories of The Motor Vehicle – Silicone (Parts And Accessories of The Motor Vehicle - Silicone)</td><td rowspan="2">230000 Kgs</td><td>1</td><td>39100090</td><td>VMQ / Silicone Rubber</td><td>189568.00 Kgs with 5% wastage</td></tr><tr><td>2</td><td>55129110</td><td>Meta Aramid Fabric Woven (135 GSM)</td><td>47573.00 Kgs with 5% wastage</td></tr></table>		ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity	87089900	Parts And Accessories of The Motor Vehicle – Silicone (Parts And Accessories of The Motor Vehicle - Silicone)	230000 Kgs	1	39100090	VMQ / Silicone Rubber	189568.00 Kgs with 5% wastage	2	55129110	Meta Aramid Fabric Woven (135 GSM)	47573.00 Kgs with 5% wastage
ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity													
87089900	Parts And Accessories of The Motor Vehicle – Silicone (Parts And Accessories of The Motor Vehicle - Silicone)	230000 Kgs	1	39100090	VMQ / Silicone Rubber	189568.00 Kgs with 5% wastage													
			2	55129110	Meta Aramid Fabric Woven (135 GSM)	47573.00 Kgs with 5% wastage													
RA concerned may take suitable consequential action accordingly.																			

Case No.	46 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00126093AM22
RA File Number	03AA04024973 AM22
Licence No and Date	0311004980/28/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 29.09.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	47 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00127158AM22
RA File Number	05AA04031461 AM22
Licence No and Date	0511003390/30/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	48 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00177292AM22
RA File Number	07AA04024241 AM22
Licence No and Date	0711001856/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 02.11.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	49 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00177995AM22
RA File Number	05AA04074198 AM22
Licence No and Date	0511004562/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	50 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00178122AM22
RA File Number	05AA04073366 AM22
Licence No and Date	0511004564/06/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	51 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	SPARECO INDIA
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00180962AM22
RA File Number	05AA04075480 AM22
Licence No and Date	0511004620/09/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 29.10.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	52 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00181384AM22
RA File Number	08AA04025906 AM22
Licence No and Date	0811002549/10/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 29.10.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	53 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00182936AM22
RA File Number	05AA04080691 AM22
Licence No and Date	0511004692/13/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	54 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00182700AM22
RA File Number	03AA04082296 AM22
Licence No and Date	0311006892/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 29.10.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	55 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00182825AM22
RA File Number	05AA04067748 AM22
Licence No and Date	0511004683/13/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	56 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	WORTHY ENGINEERING

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00184150AM22
RA File Number	07AA04027685 AM22
Licence No and Date	0711001904/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 02.11.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	57 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00184169AM22
RA File Number	34AA04007017 AM22
Licence No and Date	3411001113/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	58 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00184237AM22
RA File Number	04AA04025998 AM22
Licence No and Date	0411001451/15/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	59 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00185632AM22
RA File Number	05AA04079847 AM22
Licence No and Date	0511004784/16/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 29.10.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	60 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DIEHL METAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00185284AM22
RA File Number	31AA04027077 AM22
Licence No and Date	3111000574/16/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	61 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DAETWYLER SWISSTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00185296AM22
RA File Number	31AA04007952 AM21
Licence No and Date	3111000524/16/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 02.11.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	62 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00185563AM22
RA File Number	02AA04024897 AM22
Licence No and Date	0211001225/16/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	63 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00185599AM22
RA File Number	34AA04007642 AM22
Licence No and Date	3411001121/16/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1): 1. Net content of FRP in Export Product. 2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of Export Product. 5. Value of consumables. 6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	64 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00186220AM22
RA File Number	09AA04014454 AM22
Licence No and Date	0911001564/17/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	65 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00186538AM22
RA File Number	10AA04009435 AM22
Licence No and Date	1011000544/17/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (Tech-1) through BO Portal on 16.11.2021. However, the Committee observed the variations in the norms recommended by Consultant (Tech-1). Therefore, the Committee decided to refer back the comments to Consultant (Tech-1) for re-examination of the case. The case stands deferred.	

Case No.	66 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	BOSON MOTORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00187412AM22
RA File Number	26AA04003764 AM22
Licence No and Date	2611000237/18/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 02.11.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	67 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00189401AM22
RA File Number	09AA04014451 AM22
Licence No and Date	0911001578/21/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	68 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00189409AM22
RA File Number	09AA04014504 AM22
Licence No and Date	0911001579/21/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	69 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00189616AM22
RA File Number	09AA04014458 AM22
Licence No and Date	0911001580/21/09/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	70 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00190672AM22
RA File Number	34AA04007843 AM22
Licence No and Date	3411001156/22/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	71 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00191784AM22
RA File Number	34AA04007880 AM22
Licence No and Date	3411001163/23/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	72 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00195061AM22
RA File Number	09AA04014462 AM22
Licence No and Date	0911001628/27/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	73 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00195105AM22
RA File Number	05AA04085074 AM22
Licence No and Date	0511004962/27/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	74 / NC/1/MEET/Oct/202122/7
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Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (I)PVT.LTD.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00196563AM22
RA File Number	52AA04016381 AM22
Licence No and Date	5211001377/28/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 29.10.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	75 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00196567AM22
RA File Number	08AA04030997 AM22
Licence No and Date	0811002732/28/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	76 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00196746AM22
RA File Number	03AA04080207 AM22
Licence No and	0311007325/28/09/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	77 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00197475AM22
RA File Number	07AA04034660 AM22
Licence No and Date	0711002025/29/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	78 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00198635AM22
RA File Number	03AA040106141 AM22
Licence No and Date	0311007377/30/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 29.10.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	79 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00202227AM22
RA File Number	05AA04087053 AM22
Licence No and Date	0511005181/04/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-3) on 29.10.2021 for examination & comments. However, Consultant (Tech-3) advised to consult with Consultant (Tech-1) for subject AA. Therefore, the Committee decided to refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	80 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00203424AM22
RA File Number	03AA04028824 AM22
Licence No and Date	0311007494/05/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	81 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00204104AM22
RA File Number	10AA04009797 AM22
Licence No and Date	1011000593/06/10/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (Tech-1) through BO Portal on 16.11.2021. However, the Committee observed the variations in the norms recommended by Consultant (Tech-1). Therefore, the Committee decided to refer back the comments to Consultant (Tech-1) for re-examination of the case. The case stands deferred.	

Case No.	82 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00204616AM22
RA File Number	05AA04088593 AM22
Licence No and Date	0511005252/06/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	83 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00206118AM22

RA File Number	05AA04088451 AM22
Licence No and Date	0511005289/07/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 02.11.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	84 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	CHEMICO SYNTHETICS LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00206119AM22
RA File Number	05AA04088845 AM22
Licence No and Date	0511005290/07/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	85 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00207003AM22
RA File Number	05AA04088615 AM22
Licence No and Date	0511005308/08/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 02.11.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been	

received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	86 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00207035AM22
RA File Number	31AA04027760 AM22
Licence No and Date	3111000609/08/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 02.11.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	87 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00211839AM22
RA File Number	05AA04090770 AM22
Licence No and Date	0511005409/13/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 02.11.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	88 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00212738AM22
RA File Number	05AA04071693 AM22
Licence No and Date	0511005449/14/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 02.11.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	89 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00220527AM22
RA File Number	34AA04008707 AM22
Licence No and Date	3411001296/21/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	90 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	CML BIOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021

HQ File Number	HQRNORM APPLY 00222062AM22
RA File Number	10AA04010423 AM22
Licence No and Date	1011000606/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	91 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00222084AM22
RA File Number	09AA04016217 AM22
Licence No and Date	0911001755/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	92 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00222096AM22
RA File Number	09AA04015948 AM22
Licence No and Date	0911001756/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for	

examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	93 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00222121AM22
RA File Number	09AA04015955 AM22
Licence No and Date	0911001757/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	94 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00222148AM22
RA File Number	04AA04032311 AM22
Licence No and Date	0411001681/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	95 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00221838AM22
RA File Number	09AA04016233 AM22
Licence No and Date	0911001743/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	96 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	TECHNIP INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00221925AM22
RA File Number	05AA04093087 AM22
Licence No and Date	0511005562/22/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 02.11.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	97 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	TEMA INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021

HQ File Number	HQRNORM APPLY 00224296AM22
RA File Number	03AA04080778 AM22
Licence No and Date	0311007865/24/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT through BO Portal on 02.11.2021 and through email on 12.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	98 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00225116AM22
RA File Number	09AA04015941 AM22
Licence No and Date	0911001765/25/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	99 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	KIDS-E-DENTAL LLP
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00225263AM22
RA File Number	03AA040109004 AM22
Licence No and Date	0311007903/25/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 02.11.2021 for	

examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	100 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00224744AM22
RA File Number	09AA04015946 AM22
Licence No and Date	0911001759/25/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 29.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	101 / NC/1/MEET/Oct/202122/7
Case Status	Case Deferred
Party Name	G. R. ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 7 and 16/11/2021
HQ File Number	HQRNORM APPLY 00224810AM22
RA File Number	03AA040112417 AM22
Licence No and Date	0311007892/25/10/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI through BO Portal on 02.11.2021 and through email on 15.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

